

National Company Law Tribunal

Allahabad Bench

C P NO. 6/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.11.2017

NAME OF THE COMPANY: Kashi Nath Seth Sarda Pvt. Ltd.

SECTION OF THE COMPANIES ACT/I & B CODE: 391/394 of Companies Act, 1956.

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Pradeep Tiwari	Lawyer	Petitioner	[Signature]
2.	KULDEEP SINGH	STA	O.L.	K.S. Singh

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Sh. Pradeep Tiwari, Advocate for the petitioner. Sh. Kuldeep Bhatia, proxy for the OL.

The case is fixed for the argument. However, the OL is not available today as being out of station for the purpose to attend the Government meeting. Hence, a final opportunity is granted for argument.

List the matter on 23rd November, 2017.

Dated:13.11.2017

Typed by:
Kavya Prakash Srivastava
(Stenographer)

[Signature]
H.P. Chaturvedi,
Member (Judicial)